

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 136 of 96

Present : Hon'ble Mr.D.V.R.S.G.Dattatreysulu, Judicial Member  
Hon'ble Mr.B.P.Singh, Administrative Member

DHIRAJ KR. SINHA & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.Samir Ghosh, counsel

For the respondents: Mr.P.Chatterjee, counsel

Heard on : 26.7.2000

Order on : 26.7.2000

O R D E R

D.V.R.S.G.Dattatreysulu, J.M.

Heard both the counsel. Ld. counsel for the respondents has produced before us a letter that the applicants have got the benefit from the respondents and they do not want to contest the matter. In view of the above the application has become infructuous. The application is closed as being infructuous. No order as to costs.

MEMBER (A)

in

MEMBER (J)